N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and parties appearing in person that **Shri Sumedh Y. Pawar,** Section Officer is hereby nominated and appointed as **Principal Vacation/Holiday Court Sheristedar** for attending urgent Civil and Criminal work on the Appellate Side on all declared holidays for the period commencing from 01st October, 2024 to 31st December, 2024 or until further orders.

The residential address and contact number of **Shri Sumedh Y. Pawar**, is as under :-

Shri Sumedh Y. Pawar,
R/o. :- B/15/12, Dnyaneshwar Mauli CHS,
Sector – 48, Near DAV School Seawoods,
Nerul (W), Navi Mumbai – 400 706.

Mobile No. :- 9819174728

Smt. Rasika R. Ghadigaonkar, Section Officer, is hereby nominated and appointed as alternative Vacation/Holiday Court Sheristedar as and when **Shri Sumedh Y. Pawar** is not available for attending the urgent Civil and Criminal work on Appellate Side on all declared holidays for the period commencing from 01st October, 2024 to 31st December, 2024 or until further orders.

..2/-

The residential address and contact number of **Smt. Rasika R. Ghadigaonkar,** is as under :-

Smt. Rasika R. Ghadigaonkar,
R/o. :- Nagari Niwara Parishad,
Plot No. 5-1, 12B/15, Krutika Society,
Goregaon (E), Mumbai – 400 065.

Mobile No. :- 9653355303

High Court, Appellate Side } BY ORDER
}
}
} Sd/-
Bombay, 30th September, 2024 } (S. R. Agrawal)
Registrar (Judicial-II)